

F.No. A.12034/SSC/10/2017-Ad.III(B)
Government of India
Ministry of Finance
Department of Revenue
Central Board of Indirect Taxes & Customs

Gr. Floor, Hudco Vishala Building
Bhikaji Cama Place, R.K. Puram
New Delhi Dated 03/03/2021

To,

Shri. Rohit Negi
(through e-Mail & CBIC's website).

Subject:- CGLE 2017- Calling Options/Preferences for the post of Tax Assistant for allocation of Zones – reg.

Sir/Madam,

SSC vide their letter dated 29/07/2020 forwarded the dossier of Shri. Rohit Negi (an additional candidate) with the request to explore the possibility of appointing the candidate against any non-joining candidate of CGLE- 2017 nominated to CBIC.

2. In this regard, necessary exercise was carried out and based upon the inputs received from various CCAs under CBIC, the effective Zones where un-utilized GEN Category vacancies are available, may be seen as under:

Zone	Code of the Zone
Bhopal CGST	A
Bhubaneswar CGST	B
Chennai GST	C
Delhi CGST	D
Goa CGST	E
Kochi/ Thiruvananthapuram CGST	F
Vadodara CGST	G

3. As per the prevailing system, each candidate is to be allocated to one of the Cadre Controlling Authorities under CBIC. The Cadre Controlling Authority (CCA) of the concerned Zone, to which a candidate is allocated, thereafter, issues the offer of appointment. As per the prevailing guidelines, such allocation is made on merit-cum-preference basis, to the extent vacancies are available. As the vacancies relate to 07 Cadre Controlling Authorities only, **the preferences are to be restricted to the 07 CCAs.**


4. You are requested to indicate your options/ preferences for all zones in the Proforma (**Annexure-I**) indicating Name and Code of Cadre Controlling Authorities in Column No. (2) and (3). You are also advised not to leave any option blank. The duly completed Proforma must be submitted through e-mail only in e-Mail ID mohammad.ashif@nic.in **on or before 17.03.2021** failing which it would be presumed that you have no options/ preferences. It is informed that options shall be exercised only once. Therefore, you are advised not to submit duplicate/multiple mails which shall not be entertained. The Candidate is also

advised to use the e-mail as given in application forms in which correspondence shall be made.

5. The Proforma for exercising options may be **downloaded from the website** i.e. www.cbic.gov.in and sent to the undersigned in the prescribed Proforma **by email only within due date**. A self-attested copy of the Admit Card issued by SSC (at the time of examination. Any, if not latest) along-with a self-attested copy of ID proof (Aadhar Card/ PAN Card/ Voter ID) should also be scanned/attached with the proforma. **Options/preferences by hand or by post/speed post etc. will not be accepted.**

Encl : As above.

Yours faithfully,

 03.03.2021

(Mohammad Ashif)

Under Secretary to the Govt. of India

Tel. 26162780

e-Mail ID on which options/preferences are to be uploaded:
mohammad.ashif@nic.in

Form for indicating Options/Preferences for allocation of Zones
for the post of Tax Assistant under CBIC-CGLE- 2017

Please indicate preferences for all 06 Cadre Controlling Authorities for which vacancies reported as at Annexure-II.

Option/ Preference No.	Name of Cadre Controlling Authority	Code of Cadre Controlling Authority
(1)	(2)	(3)
1 st		
2 nd		
3 rd		
4 th		
5 th		
6 th		

Signature of the Candidate: _____

Name: _____

Father's Name: _____

Date of Birth: _____

Roll No: _____

Dated: _____ **Rank:** _____

Email ID: _____

Correspondence Address: _____

Phone No./Mobile No.: _____

Notes/Instructions for guidance of candidates :

1. The allocation shall be on merit-cum-preference basis. The submission of options/preferences by a candidate does not confer any right to claim allocation of zones within the preferences indicated. **Options once exercised would be treated as final and the same cannot be changed in any circumstances.** Similarly, if a candidate does not indicate any preference, the Government will be free to allocate him/her to any zone as per the administrative exigencies.
2. The candidate must send the duly filled-in Form to the following e- Mail ID, by **e-Mail only, by 17.03.2021.**

**Shri Mohammad Ashif, Under Secretary, Ad. III B
Central Board of Indirect Taxes & Customs (CBIC)
Department of Revenue, Ministry of Finance
Ground Floor, Hudco Vishala Building
Bhikaji Cama Place, New Delhi – 110066.
Tele Fax : 011-26162780**

Email : mohammad.ashif@nic.in